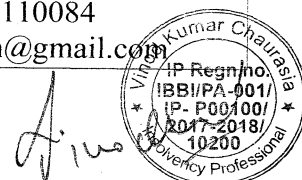


FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF
M/s ALTECH INFRASTRUCTURE PRIVATE LIMITED
RELEVANT PARTICULARS

1.	Name of corporate debtor	M/s ALTECH INFRASTRUCTURE PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	23/11/2006
3.	Authority under which corporate debtor is incorporated / registered	RoC-Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U70109DL2006PTC155875
5.	Address of the registered office and principal office (if any) of corporate debtor	Plot no -293, Kehar Singh Estate, West End Marg, Saidulajaib, Opp. Saket- D, Block, New Delhi -110030, India
6.	Insolvency commencement date in respect of corporate debtor	21/01/2022
7.	Estimated date of closure of insolvency resolution process	20/07/2022
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Vinod Kumar Chaurasia IBBI/IPA-001/IP-P00100/2017-2018/10200
9.	Address and e-mail of the interim resolution professional, as registered with the Board	A-756, Sector-2, Rohini, New Delhi, - 110085, cavinodchaurasia@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	B-22, Pragati Vihar Hostel, Lodhi Road, New Delhi – 110003 irp.altech@gmail.com
11.	Last date for submission of claims	04/02/2022
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Class of Creditors – Home Buyers
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. Mr. Rajiv Bajaj IBBI Regd No. - IBBI/IPA-002/IP-N00276/2017-18/10834 2. Mr. Satish Kumar Chugh IBBI Regd No.- IBBI/IPA-003/00270/2020-2021/13196 3. Mr. SATYA PRAKASH IBBI Regd No.- IBBI/IPA-002/IP-N00906/2019-2020/12920
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link :https://ibbi.gov.in/home/downloads Details of Authorised Representatives: https://ibbi.gov.in/insolvency-professional Physical Address: 1. Mr. Rajiv Bajaj Address: 4/180, Ground Floor, Backside Subhash Nagar ,New Delhi-110027 Email: rbajajip@gmail.com 2. Mr. Satish Kumar Chugh Address: 111-B ,Pocket-F, Mayur Vihar Phase-II, Delhi ,110091 Email: skchugh111@gmail.com 3. Mr. SATYA PRAKASH Address: B-277, Gali No- 14 , Tomar Colony, Burari, Delhi-110084 Email: cs.satyaprakash@gmail.com



Notice is hereby given that the National Company Law Tribunal, New Delhi Bench, Court-2 has ordered the commencement of a corporate insolvency resolution process of the **M/s ALTECH INFRASTRUCTURE PRIVATE LIMITED** on 21/01/2022 vide CP no. 3013/ND/2019

The creditors of **M/s ALTECH INFRASTRUCTURE PRIVATE LIMITED**, are hereby called upon to submit their claims with proof on or before **04/02/2022** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.



Vinod Kumar Chaurasia
Interim Resolution
Professional

IBBI/PA-001/IP-P00100/2017-2018/10200

Date : 24/01/2022

Place : New Delhi